

1	2	3	4
22.	Uttar Pradesh	10698	FPS level committees have been constituted.
23.	West Bengal	3840	Panchayat, Block and District level committees functioning.
24.	A & N Islands	61	8 Zonal committees set up and functioning.
25.	D & N Haveli	70	65 FPS level and 10 Panchayat level committees set up.
26.	Daman & Diu	42	8 FPS level vigilance Committees functioning
27.	Lakshadweep	34	10 FPS level vigilance committees functioning.
TOTAL		101947	

[English]

Promotion of Horticulture

1054. DR. SAKSHIJI:
DR. SUDHIR RAY:
SHRI AVTAR SINGH BHADANA:
SHRI SHIVLAL NAGJIBHAI VEKARIA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government are considering to encourage the horticulture production in the country;

(b) if so, the details of the scheme formulated for various States for the purpose;

(c) the financial assistance provided by the Government to State Governments for the development of Horticulture during the last three years, State-wise; and

(d) the allocation made and actually released for 1994-95, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir. Government have assigned top priority to the development of horticulture in the country during the VIII Plan period.

(b) 15 schemes covering development of different crops and promoting beekeeping, use of plastics and developing infrastructure for post harvest handling, marketing and exports, are being implemented in different States and UTs, for increasing production of these crops.

(c) Information is given in the enclosed statement I.

(d) Information is given in the enclosed statement II.

STATEMENT I

Funds released by the Government of India to the State Governments during 91-92, 92-93 and 93-94

Name of the State	Fund Released during		
	1991-92	1992-93	1993-94
Andhra Pradesh	185.84	346.49	677.45
Arunachal Pradesh	14.67	45.59	89.92
Assam	38.89	79.86	105.74
Bihar	60.15	75.57	214.55
Goa	20.19	51.24	107.34
Gujarat	221.55	431.67	204.63
Haryana	16.18	79.23	181.12
Himachal Pradesh	132.75	149.91	181.80

Name of the State	Fund Released during		
	1991-92	1992-93	1993-94
Jammu & Kashmir	30.25	104.74	145.78
Karnataka	169.03	581.94	927.20
Kerala	688.55	1027.96	1591.49
Madhya Pradesh	127.35	222.98	336.30
Maharashtra	425.56	292.22	909.92
Manipur	11.88	25.98	41.18
Meghalaya	11.17	19.04	41.86
Mizoram	12.57	19.28	62.02
Nagaland	8.88	23.63	38.43
Orissa	57.20	72.41	295.08
Punjab	41.14	109.18	158.24
Rajasthan	92.74	143.82	137.09
Tamilnadu	214.03	408.94	770.23
Tripura	19.52	38.30	44.89
Uttar Pradesh	144.44	204.32	305.40
West Bengal	30.52	41.64	193.61
Sikkim	6.62	23.99	62.23
A & N Island	18.62	38.21	48.19
Chandigarh	0.83	1.50	39.46
D & N Haveli	0.83	6.50	18.07
Daman & Diu	0.25	6.50	18.07
Delhi	2.65	11.17	50.99
Lakshadweep	0.68	13.06	25.07
Pondicherry	5.00	17.96	37.36
TOTAL	2810.51	4714.82	8060.73

In addition to above, Funds were also released to the National Horticulture Board during these years for implementing their programmes either directly or through the State Govts.

STATEMENT II

Funds Allocated for Release to the State Govts. and the Funds Actually Released so far during 1994-95

Name of the State	Allocations for 94-95	Funds Released as on 28.2.95
Andhra Pradesh	1099.46	471.68
Arunachal Pradesh	161.72	92.61
Assam	194.10	47.28
Bihar	289.32	1.53
Goa	187.30	135.87
Gujarat	380.96	129.02
Haryana	201.93	82.84
Himachal Pradesh	253.62	54.60
Jammu & Kashmir	180.39	74.06

Name of the State	Allocations for 94-95	Funds Released as on 28.2.95
Karnataka	1306.20	577.30
Kerala	2860.78	1456.92
Madhya Pradesh	413.30	170.99
Maharashtra	1228.48	495.55
Manipur	96.56	41.12
Meghalaya	110.40	22.87
Mizoram	72.95	35.46
Nagaland	71.16	42.28
Orissa	510.27	210.78
Punjab	184.88	66.63
Rajasthan	212.52	88.18
Tamilnadu	876.60	393.17
Tripura	89.87	21.97
Uttar Pradesh	571.67	187.45
West Bengal	301.56	23.95
Sikkim	132.16	36.39
A&N Island	72.28	12.85
Chandigarh	17.43	7.22
D&N Haveli	20.42	6.88
Daman & Diu	20.45	7.59
Delhi	39.12	12.83
Lakshadweep	35.18	0.00
Pondicherry	36.61	10.93
TOTAL	12209.65*	5018.88**

Cash Incentive Scheme for Tobacco Farmers

1055. SHRI S.M. LALJAN BASHA: Will the Minister of Agriculture be pleased to state:

(a) whether the Government propose to formulate a cash incentive scheme for tobacco farmers to take up the institute;

(b) if so, the details thereof;

(c) whether due to lack of financial resources, tobacco farmers are unable to accept the technical innovation developed by CTRI; and

(d) if so, the measures proposed to be taken by the Government to overcome this resource problem of tobacco farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVINE NETAM): (a) to (d) There is no such proposal in the Ministry of Agriculture, however, Tobacco Board in the Ministry of Commerce is implementing a scheme for improving quality and productivity of virginia tobacco. Under the scheme incentives are provided on various components as under:—

(i) Pest Control	Rs. 275/ha.
(ii) Balanced Fertilisation	Rs. 300/ha. (NLS) and Rs. 215/ha. (SLS)
(iii) Sprinkler sets	Rs. 5500/set

(iv) Topping & Suckericides	Rs. 172/ha.
(v) Furnace sets	Rs. 1375/set
(vi) Flue pipes	Rs. 575/barn
(vii) Roof insulation of barn	Rs. 1100/barn

The above will show that adequate incentives are available under the scheme to improve quality and productivity of virginia tobacco.

Train between Gandhidham and Delhi

1056. SHRI ATAL BIHARI VAJPAYEE:

DR. LAXMINARAYAN PANDEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representation from the Gandhidham Chamber of Commerce and Industry for introduction of a broad gauge train between Gandhidham and Delhi; and

(b) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) Examined but not found feasible due to operational and resource constraints.

[Translation]

Modernisation of Railways Stations

1057. DR. LAL BAHADUR RAWAL: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the railway stations in Uttar Pradesh modernised during the last three years;

(b) the names of the railway stations on which modernisation work is going on;

(c) whether the Government have selected some more railway station for the year 1995-96;

(d) if so, the details thereof; and

(e) the time by which the work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (e) Modernisation, by way of improvement to the existing facilities at railway stations, is a continuous process and the same is undertaken, wherever so warranted by the traffic needs, subject to availability of funds and relative priorities of various stations. During the last three years, works in this regard were completed at Agra Cantt., Mirzapur, Mailani, Gorakhpur, Gonda, Indara, Badshahnagar, Basti, Manakpur, Manduadih, Bhatpar-Rani, Samath, Deoria Sadar, Ballia, Lar Road, Dullahapur, Jarwal Road, Fatehgarh, Kashipur, Chitrakutdham Karwi, Jhansi, Agra, Banda, Rasuiya, Hathras Jn., Firozabad, Moradabad, Bareilly, Kunda Hamanganj, Etawah, Pariawan Kalakankar Road, Amethi, Saharanpur, Dehradun, Sohwal, Sarkoni, Kundanganj, Ubareni, Lucknow, Jaunpur, Nihalgarh,

*In addition to above, Rs. 4000 lakhs are allocated to National Horticulture Board (NHB) for implementation of their programmes either directly or through State Govts.

**In addition to the releases made so far, Rs. 1982 lakhs are being released to Coconut Development Board for implementing their programmes either directly or through State Govts. This amount is included in the column showing allocations.